



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.08.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 21.08.2026 were not taken up. The next date of hearing in the matters is **14.09.2026**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 182-184 of 2023	Pure Drinks (Calcutta) Ltd. Vs. Satwant Singh & Ors. With	Lzafeer Ahmad B F	Pooja M Saigal Nipun Gupta Ishank Jha-R1 Randeep Sachdeva Roohina Dua-R2
2.	Comp. App. (AT) No. 109 -111 of 2024 & I.A. No. 2521, 2522, 2523 of 2024	Ajit Singh Vs. Unique Estates Development Company Ltd. & Ors. With	Amit Agrawal	Tarang Gupta Pooja M. Saigal
3.	Comp. App. (AT) No. 117 - 119 of 2024 & I.A. No. 2707, 2708, 2709, 3529-3531 of 2024 & 1010-1012, 6057, 6059 of 2025	Satwant Singh Vs. Unique Estates Development Company Ltd. & Ors.	Nipun Gupta	Lzafeer Ahmad B F

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar